

केन्द्रीय प्रशासनिक अधिकरण न्यायपीठ में
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

आदेश पत्र
ORDER SHEET

आवेदन सं 19 का
 ORIGINAL APPLICATION No.

175/2004
 of 109

आवेदक
 Applicant(s)
P. Swaminathan
 and 17 ORS

प्रत्यक्षी 401, Secretary, M/o Per. P.G &
 Respondent(s)
Pension, New Delhi 20001

आवेदक (आवेदको)
 की ओर से अधिवक्ता
 Advocate for
 Applicant(s) *Mr. C.S.G. Nair*

प्रत्यक्षी (प्रत्यक्षियों)
 की ओर से अधिवक्ता
 Advocate for
 Respondent(s)

रजिस्ट्री के टिप्पणी Notes of the Registry	अधिकरण के आदेश Orders of the Tribunal
प्रस्तुतीकरण की तारीख : 1-3-04 Date of Presentation :	11-3-2004 C-I
रजिस्ट्रेशन की तारीख : 10-3-04 Date of Registration :	(6) Mr CSG Nair Mr C Rajendran, SCGSC (rep)
विषय : <i>Inclusion of</i> Subject : <i>DA in P.R.C.R.</i>	Mr C Rajendran, SCGSC takes notice on behalf of the respondents.
तैनाती की तारीख : 11-3-04 Date of posting :	Heard. The application is admitted. MA.No.183/04 for joint application is allowed.
<i>imp 10/3/04</i>	Respondents shall file their reply statement within four weeks with copy to the applicants who may file rejoinder, if any, within two weeks thereafter.
	List before RC for completion of pleadings on 29-4-2004
<i>Reply not filed</i>	<i>Q.</i> TNTN (AM) 11-3-2004 ak.
<i>28-4-04</i>	<i>AVH (VC)</i>
<i>No sitting in RC on 29/4/04 -</i> <i>Renotified to 05/5/04.</i> <i>29/4/04</i>	

Reply statement not filed.

03.07.04

RC

None for either side.

No reply filed yet. Call on 29.06.2004.

05.05.2004

Reply not filed

03.06.04.

(H.M.)
(M.D.)

RC

None for either side.

No reply filed yet. Call on 16.08.2004.

29.06.2004

Reply not filed

03.08.04

29.10.04

C-I

(7) Mr.CSG Nair
Mr.Ibrahim Khan, SCGSC

Shri.Ibrahim Khan, SCGSC states that he has not got the file from the previous counsel. He therefore seeks an adjournment. List after 2 weeks.

AVH(VC)

asp

16.11.04

KVS(BM)

C-II

7

Mr. TPM Ibrahim Khan, SCGSC(rep)

None for applicant. Post after two weeks.

By order,

U
C.O.

rv

17.12.2004

AVH

C-I

(9)

Mr.C.S.G.Nair

Mr.T.P.M.Ibrahim Khan, SCGSC

At the request of the learned counsel for applicant, the case is adjourned.

Post after vacation

By order,

R

C.O(I)

17.12.2004

vs

Form No. 4—Continuation Sheet

रजिस्ट्री के अंतर्गत
Notes of the Registry

अधिकारण के आदेश
Orders of the Tribunal

RC

2/3

None for either side.

No reply filed yet. As
last chance call on 27.09.2004.

25.2.05

AVH

C-I

(5) Mr.CSG Nair (not present)
Mr.TPM Ibrahim Khan, SCGSC

Counsel of the applicant is not present.
Hence adjourned to next week

By order

16.08.2004

C.O.I

Reply statement
filed on 20-9-04.

Rejoinder not filed
20/9/04

Rejoinder not filed
24/9/04

RC

None for either side.

Reply is on record and a
copy thereof has been given
to other side on 20.09.04.
No rejoinder filed yet.
Rejoinder, if any, filed
by 06.10.2004 be taken on
record and thereafter list
before SB for final hearing.

27.09.2004

asp

2.3.05

C-I

(10) Mr.CSG Nair
Mr.TPM Ibrahim Khan, SCGSC

Counsel for the respondents seeks and is
granted three weeks time for filing additional
reply statement. Rejoinder thereto shall be
filed within two weeks thereafter. List before
RC for completion of pleadings on 14.10.05

AVH(VC)

asp

17.10.2005

KVS(JM)

C-II

(10)

Mr. C.S.G.Nair
Mr. T.P.M.Ibrahim Khan, SCGSC

Court.

Heard. Common order pronounced in open

KVS(JM)
17.10.2005

vs

No sitting in RC on 14/4/05
Renotified to 18/4/05

13/4/05 Final Order OA 945/03
Common final order verified
18/4/05

रजिस्ट्री के टिप्पणी Notes of the Registry	अधिकारण के आदेश Orders of the Tribunal
<p>Addl. reply not filed.</p> <p><i>Re:</i> 1574/05</p> <p>RC</p> <p>None for either side.</p> <p>Reply is on record. No rejoinder filed yet. Additional reply, for which permission was granted from the Hon'ble Bench on 02.03.2005 has not been filed yet. Rejoinder, to the reply already on record, if any, filed by 18.05.2005 be taken on record and thereafter list before Hon'ble SB for final hearing.</p> <p><i>[Signature]</i> 18.04.2005</p>	

LIST OF PAPERS

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Sl No.	No. of Papers on Record			Date of Paper	Description of Paper
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1.	113104			Proceedings	4 Pages
2.	1711012005			Final Orders	44 Pages
	①	①		13104	OA
	②	②		2019104	Reply to Cabinet
	③			113104	Valdevalleth
	④			18/3104	M/9